

M.A.C. Case No. 12/2019

11.12.2021

Case is taken up in the National Lok Adalat held today.


Claimant Smti. Rani Deori is present with her learned Advocate.

Claimant No. 2 Miss Lisa Deori and Claimant No. 3 Miss Parshi Deori are daughters of the Claimant No. 1 and they are present in the National Lok Adalat through Video-Conferencing.

Sri Bipul Gogoi, the Administrative Officer of the New India Assurance Company Limited (O.P. No. 4), is present.

Both the parties have settled the claim of this Case at Rs. 10,00,000/ (Rupees Ten Lakh). The New India Assurance Company Limited (O.P. NO. 4) shall deposit the settled amount before the MAC Tribunal, Dibrugarh within one month from today. All the Claimants shall attend the MAC Tribunal, Dibrugarh in person to collect the cheque of the settled amount of Rs. 10,00,000/- (Rupees Ten Lakh).

The terms of settlement are entered in the Settlement Form and both the parties, Conciliator and the undersigned put respective signatures.


Addl. District Judge,
Addl. District Judge
Dibrugarh,
-cum-Addl. Member, MACT,
Dibrugarh.